333

33**4**

भी पां० ना० राजभोज : क्या मन्त्री महोदय जा बतायेंगे कि यह कोचेज कितने दिन के लिये रखे जारेंगे ?

डा० के० एल० श्रीमाली : य रहेंगे जब तक हमारे यहां लोग काफी नैपार न हो जाय ।

SHRI M. H. SAMUEL: Have Government any information about the number of forgin coaches already under employment in this country and the games for which they are employed?

 D_{R} , K. L. SHRIMALI: Well, Sir, the Rajkumari \cdot oaching Scheme has been employing foreign coaches for various games but I do not have information about the exact number just now.

श्वी पां० ना० राजभोज : क्या यह कोचेज कीड्राग्रों की विविध संस्थाओं को ग्रटैच किये जायेंगे या ग्राल इंडिया स्पोर्टस कौसिल को ?

डा० के० एल० श्रीमाली : मैंने ग्राप से निवेदन किया कि एक सेंट्रल इंस्टिट्यूट कायभ किया जा रहा है ग्रौर वहां ये रहेंगे ग्रौर वहीं मे सब को मदद दी जायेगी ।

SHRI M H. SAMUEL: 'Is the employment of foreign coaches left to the Indian Council of Sports or to the particular bodies controlling each game?

 D_R , K. L. SHRIMALI: At present, the Rajkumari Coaching Scheme Committee has been negotiating with these people but ultimately it is the Board of Management which - will settle the terms and conditions of service.

DR. R. P. DUBE: Are the foreign coaches here or are they to come?

DR. K L. SHRIMALI: Some are already here but most of them will have to be recruited from outside. 91 RSD.-2 Advances to non-gazetted Cen-... tral Government employees

*104 DR. A. N. BOSE: Will the Minister of FINANCE be pleased to state:

(a) what are the different grounds and occasions on which advances are given to non-gazetted employees of the Central Government;

(b), in how many instalments these advances are recovered; and

(c) whether Government have received any representations for, the increase of the number of instalments of recovery?

THE MINISTER OF REVENUE AND CIVIL EXPENDITURE (DR. B. GOPALA REDDI): (a) to (c). A statement containing the requisite information is laid on the Table of the House. [See Appendix XXVII Annexure No 6].

DR. A. N. BOSE: From the statement, it appears that on certain items representations have been received for increasing the number of instalments. Have these representations been considered? If so, what has been the fesult of such consideration?

DR. B. GOPALA REDDI: We will have to consider them after the examination of the recommendations of the Pay Commission are over because some of them are contingent upon the recommendations made by the Pay Commission.

 D_R A. N. BOSE: What is the maximum amount permissible as festival advance under item No: 5?

 D_R B. GOPALA REDDI: It is one month's pay subject to a maximum of Rs 75, repayable in four monthly instalments.

DR. A. N. BOSE: Does not the Minister think that recovery of the festival advance in four instalments is rather too harsh? 335

MR. CHAIRMAN: That i_S a matter of opinion.

 D_R , A. N. BOSE: l_s it permissible to make advances on more than one ground at the same time? And if so, what is the maximum limit of the amount which can be advanced at the same time?

DR. B. GOPALA REDDI: It is possible to give more than one advance at the same time. I want a separate notice for the other question.

DR. A. N. BOSE: In that case will the recovery run concurrently or will it be done one after another?

DR. B. GOPALA REDDI: I think when they are given like that they are recovered concurrently.

SHRI B. D. KHOBARAGADE: May I know Sir, the festivals for which advances are made?

DR. B. GOPALA REDDI: Diwali, Pooja holidays, etc.

SHRI B. D. KHOBARAGADE: May I know Sir, whether there was any representation made by the Buddhist employees that they should also get some sort of loan on the occasion of Buddha Purnima or Vaisakhi Purnima and, if so, what action has been taken?

DR. B. GOPALA REDDI: I am not aware of any representation having been received from Buddhists with regard to Vaisakhi Purnima.

SHRI BHUPESH GUPTA: Has it occured to the Government that the terms of repayment of these loans cause hardship to the wives and other members of the families and, if so, may I know whether the Home Munistry has been consulted in order to modify the terms?

(No reply)

to Questions

336

STUDENTS SENT ABROAD FOR HIGHER STUDIES

*105 Dr. A. N. BOSE: Will the Minister of EDUCATION be pleased to state:

(a) the number of Indian students who went abroad since Independence for higher studies on Government scholarships;

(b) how many of them attained the qualifications sought for;

(c) how many of those mentioned in part (b) above have returned to India; and

(d) how many of those mentioned in part (b) above have received technical training?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) Filtythree.

(b) Twenty-three.

(c) Twenty-three.

(d) Four

DR. A. N. BOSE: It appears from the figures that as many as 30 candidates did not come back. Can the hon. Minister enlighten us as to why these students stayed abroad? What are the reasons for their not returning to the country?

DR. K. L. SHRIMALI: They are still continuing their studies.

DR. A. N. BOSE: As regards answer to part (d), he said four. Only four out of 23 have received technical training; is that the answer?

DR. K. L. SHRIMALI: Yes; that 's the answer.

DR. A. N. BOSE: Did all of them come back?

DR. K. L. SHRIMALI: The people who have come back are four.

DR. A. N. BOSE: Did all these four come back?